

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 438 OF 2025**

IN THE MATTER OF:

News Item titled “Illegal dumping site, emerges near Sultanpur National Park in Gurugram” appearing in The Hindustan Times dated 14.08.2025

MEMO OF PARTIES (As Per ORDER DATED 01.09.2025)

News Item titled “Illegal dumping site, emerges near Sultanpur National Park in Gurugram” appearing in The Hindustan Times dated 14.08.2025

VERSUS

1. Haryana State Pollution Control Board,
Through its Member Secretary,
C-11, Sector-6, Panchkula, Haryana-134109
Email: hghspcb@hspcb.org.in (Respondent No.1)
2. Municipal Corporation of Manesar,
3rd Floor, CP-9, Cyberwalk Building, Sector-8, Manesar-122052
Email: manesar@ulbharyana.gov.in (Respondent No.2)
3. Central Pollution Control Board,
Through its Member Secretary, Parivesh Bhawan,
East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No.3)
4. Commissioner, Gurugram,
Commissioner Office, Civil Lines, Gurugram-122001
Email: commgrg@hry.nic.in (Respondent No.4)